

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED;

Date of commencement of CIRP: 09.11.2023;

List of creditors as on : 07.01.2024

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	EMAIMI REALITY LIMITED	24.11.2023	1,09,29,98,423.00	1,09,29,98,423.00	Unsecured	1,09,29,98,423.00	NO	98.34	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
2	JINDAL MERCANTILE PRIVATE LIMITED	23.11.2023	20,66,889.00	20,66,889.00	Unsecured	-	NO	0.19	-	-	-	-	Calim admitted subject to potential modification in claim status upon submission of additional documents from the creditor
3	PATANGI TRADE AND HOLDINGS PVT. LTD.	20.11.2023	37,12,190.00	37,12,190.00	Unsecured	-	NO	0.33	-	-	-	-	Calim admitted subject to potential modification in claim status upon submission of additional documents from the creditor
4	DHOLAI TEA COMPANY PRIVATE LIMITED	20.11.2023	1,26,30,192.00	1,26,30,192.00	Unsecured	-	NO	1.14	-	-	-	-	Claim admitted as per the information and documents submitted by the financial creditor
5	SANYO MERCHANTS PRIVATE LIMITED	28.12.2023	14,97,84,343.00	-	Unsecured	-	NO	-	-	-	-	14,97,84,343.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.

6	AD AND ASSOCIATES FINANCE PVT. LTD	06.12.2023	16,91,22,395.72	-	Unsecured	-	NO	-	-	-	-	16,91,22,395.72	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form CA as they are belongs to a class of creditor. The IRP has also sought various details in respect to the claim for substantiating the amount of claim.
7	FORT INFRASTRUCTURE DEVELOPMENT PVT. LTD.	22.11.2023	1,96,422.00	-	Unsecured	-	NO	-	-	-	-	1,96,422.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file appropriate form to determine the nature of debt.
8	GUJRANI FOODS PRIVATE LIMITED	05.12.2023	69,66,588.00	-	Unsecured	-	NO	-	-	-	-	69,66,588.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.

9	N R VINCOM PVT. LTD.	23.11.2023	45,26,889.00	-	Unsecured	-	NO	-				45,26,889.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
10	SMIT. CAPITAL SERVICES PVT. LTD.	07.12.2023	81,97,886.00	-	Unsecured	-	NO	-				81,97,886.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
11	AVIRAL MARKETING PVT. LTD.	07.12.2023	7,06,60,056.00	-	Unsecured	-	NO	-				7,06,60,056.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
12	TRINETRAM CONSULTANTS PRIVATE LIMITED	07.12.2023	5,08,70,413.00	-	Unsecured	-	NO	-				5,08,70,413.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
13	SEVA MARKETING PRIVATE LIMITED	06.12.2023	60,51,644.00	-	Unsecured	-	NO	-				60,51,644.00	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
14	PRIME CAPITAL MARKET LIMITED	30.12.2023	5,27,35,342.00	-	Unsecured	-	NO	-				5,27,35,342.00	Claim is under verification

15	JMD VENTURES LIMITED	30.12.2023	15,50,71,233.00	-	Unsecured	-	NO	-				15,50,71,233.00	Claim is under verification
16	JMD SOUNDS LIMITED	30.12.2023	2,22,43,288.00	-	Unsecured	-	NO	-				2,22,43,288.00	Claim is under verification
17	JMD BROADCATIN G LIMITED	30.12.2023	1,43,13,247.00	-	Unsecured	-	NO	-				1,43,13,247.00	Claim is under verification
18	RICHA FISCAL SERVICES PVT. LTD.	06.12.2023	1,00,00,000.00	-	Unsecured	-	YES	-				1,00,00,000.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
19	RAJARHAT BUILDERS PVT. LTD.	06.12.2023	90,95,623.35	-	Unsecured	-	YES	-				90,95,623.35	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.

20	KALPATARU AGENCY PRIVATE LIMITED	06.12.2023	92,36,965.58	-	Unsecured	-	YES	-				92,36,965.58	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
21	DAKORJI PROPERTIES LIMITED	06.12.2023	3,08,55,136.00	-	Unsecured	-	YES	-				3,08,55,136.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.

22	RAJARHAT HOUSING PVT. LTD.	06.12.2023	69,60,810.97	-	Unsecured	-	YES	-				69,60,810.97	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
23	MADONA REAL ESTATES PRIVATE LIMITED	06.12.2023	47,52,676.00	-	Unsecured	-	YES	-				47,52,676.00	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.

24	VAIBHAV KATHOTIA	06.12.2023	58,87,165.29	-	Unsecured	-	YES	-				58,87,165.29	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
25	KANCHAN KATHOTIA	06.12.2023	6,61,557.55	-	Unsecured	-	YES	-				6,61,557.55	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.

26	VARUN KATHOTIA	06.12.2023	19,51,710.63	-	Unsecured	-	YES	-	-	-	19,51,710.63	The creditor has submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form C. The creditor has filed Form C to us. After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim.
			1,90,15,49,086.09	1,11,14,07,694.00		1,09,29,98,423.00		-	-	-	79,01,41,392.09	